

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION No. 1919**  
TO BE ANSWERED ON 30.07.2021

**ANGANWADI CENTRES**

1919 SHRI DHARAMBIR SINGH:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether there is any mechanism to monitor functioning record keeping and documentation of anganwadi centres, if so, the details thereof;
- (b) the details of anganwadi centres in the country so far, State/UT-wise including Haryana;
- (c) the funds provided to States under this scheme during last three years and current financial year, State/UT-wise including Haryana; and
- (d) whether the Government has formulated any separate scheme to set up anganwadi centres in extremely backward districts of the country and if so, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The Anganwadi Services Scheme has an in-built monitoring system since its inception to track the physical progress of the scheme in respect of various input process, output and impact indicators through regular collection of monthly/ quarterly reports maintained in a standardized Management Information System (MIS). An ICT enabled platform named Poshan Tracker has been designed to capture realtime data on implementation and monitoring of Anganwadi Services across the country.

In addition, in order to strengthen the performance of Anganwadi Services Scheme, Government has a 5-tier monitoring & review mechanism at National/State/District/Block and Anganwadi levels for monitoring the status of Anganwadi centres.

(b) State/UT-wise details of sanctioned & operational Anganwadi Centres across the country including Haryana is at Annexure-I.

(c) State/UT-wise funds released to States/UTs including Haryana during last three years and current financial year is at Annexure-II.

(d) Anganwadi Services Scheme is a universal scheme implemented across the country covering all habitats of the country including all backward districts.

**ANNEXURE REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1919 FOR 30.07.2021 REGARDING “ANGANWADI CENTRES” ASKED BY SHRI DHARAMBIR SINGH**

State/UT-wise number of Sanctioned and Operational Anganwadi Centres (AWCs) as on 31<sup>st</sup> March, 2021

S. No.	State/UTs	Number of Anganwadi Centres	
		Sanctioned	Operational
1	Andhra Pradesh	55607	55607
2	Arunachal Pradesh	6225	6225
3	Assam	62153	62153
4	Bihar	115009	111468
5	Chhatisgarh	52474	51583
6	Goa	1262	1262
7	Gujarat	53029	53029
8	Haryana	25962	25962
9	Himachal Pradesh	18925	18925
10	Jharkhand	38432	38432
11	Karnataka	65911	65911
12	Kerala	33318	33244
13	Madhya Pradesh	97135	97135
14	Maharashtra	110486	110219
15	Manipur	11510	11510
16	Meghalaya	5896	5896
17	Mizoram	2244	2244
18	Nagaland	3980	3980
19	Odisha	74154	72587
20	Punjab	27314	27304
21	Rajasthan	62010	61974
22	Sikkim	1308	1308
23	Tamil Nadu	54439	54439
24	Telangana	35700	35634
25	Tripura	10145	9911
26	Uttar Pradesh	190145	189309
27	Uttarakhand	20067	20067
28	West Bengal *	119481	117076
29	A & N Islands	720	720
30	Chandigarh	450	450
31	Dadra & N Haveli and Daman & Diu	409	409
32	Delhi	10897	10897
33	Jammu & Kashmir	30765	28460
34	Ladakh	1173	1140
35	Lakshadweep	107	107
36	Puducherry	855	855
<b>All India</b>		<b>1399697</b>	<b>1387432</b>

\* Data available as on 31<sup>st</sup> January 2021

**Annexure-II**

**ANNEXURE REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1919 FOR 30.07.2021 REGARDING “ANGANWADI CENTRES” ASKED BY SHRI DHARAMBIR SINGH**

State/UT-wise funds released under Anganwadi Services Scheme from 2018-19 to 2021-22

(Rupees in Lakhs)

S. No.	State/UT	Funds Released			
		2018-19	2019-20	2020-21	2021-22*
1	ANDHRA PRADESH	70988.53	69100.42	69281.10	19336.75
2	BIHAR	115848.70	127888.67	127059.58	41230.38
3	CHHATTISGARH	54868.36	48339.67	50434.13	16665.39
4	GOA	1660.28	1559.15	2024.07	541.78
5	GUJARAT	63148.37	68684.12	61594.01	17958.55
6	HARYANA	21131.73	18029.66	18113.67	6557.14
7	JHARKHAND	51573.37	43355.99	45784.76	15412.65
8	KARNATAKA	91901.57	76966.72	68641.75	25037.37
9	KERALA	31092.42	32140.86	31991.60	9061.75
10	MADHYA PRADESH	116552.92	121491.90	122037.59	34735.41
11	MAHARASHTRA	171214.38	133136.17	118783.20	33358.84
12	ODISHA	79544.95	85993.04	84652.26	24063.99
13	PUNJAB	17631.87	20144.35	17029.04	6414.40
14	RAJASTHAN	66618.80	58453.75	63125.61	19508.63
15	TAMIL NADU	65197.17	64868.45	61071.19	18061.92
16	TELANGANA	44681.12	45841.08	39931.03	11611.19
17	UTTAR PRADESH	202972.91	236406.00	198558.94	73986.40
18	WEST BENGAL	124775.06	116399.75	104720.89	33417.61
19	DELHI	9096.33	13293.20	10087.07	4529.32
20	PUDUCHERRY	472.38	489.43	424.39	138.90
21	HIMACHAL PRADESH	31881.17	25181.85	25552.07	8258.27
22	JAMMU & KASHMIR	37406.56	31999.86	28902.02	11075.74
23	UTTARAKHAND	32798.93	30309.77	32450.25	9518.85
24	ANDAMAN & NICOBAR	1291.31	1190.78	1525.44	390.36
25	CHANDIGARH	1416.88	1347.93	1227.33	312.46
26	D. & NAGAR HAVELI	534.55	573.81	901.54	230.45
27	DAMAN & DIU	272.33	267.58	2299.04	562.08

28	LAKSHADWEEP	348.31	132.51	204.43	62.28
29	ARUNACHAL PRADESH	12389.79	12430.77	8191.64	3812.09
30	ASSAM	83867.16	121893.00	108068.38	29446.43
31	MANIPUR	16856.60	16157.52	17383.44	6069.73
32	MEGHALAYA	17661.64	18484.66	17693.12	4668.29
33	MIZORAM	4465.18	4814.39	7421.38	1647.11
34	NAGALAND	12138.78	15370.48	14921.34	3788.58
35	SIKKIM	2003.53	2023.90	2429.48	694.00
36	TRIPURA	18714.14	16615.07	15237.47	5039.92
<b>Total</b>		<b>1675018.08</b>	<b>1681376.26</b>	<b>1579754.25</b>	<b>497205.01</b>

\*As on 30.06.2021